

DIVISION BENCH
COURT - I

O-228

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/169(KB)2022
IA(COMPANIES.ACT)/127(KB)2023, IA(COMPANIES.ACT)/128(KB)2023,
IA(COMPANIES.ACT)/137(KB)2023, CONT.A./16(KB)2023,
CONT.A./7(KB)2023, CONT.A./9(KB)2022,
IA(COMPANIES.ACT)/135(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	KESHAV KUMAR DUBEY VS BIJAY ROAD TRANSPORT PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

For the Petitioner

Mr. Shaunak Mitra, Adv.

Mr. Kanishk Kejriwal, Adv.

Mr. Rajesh Upadhyay, Adv.'

Ms. Surabita Biswas, Adv.

Mr. Amandeep Singh, Adv.

For the Respondents

Ms. Urmila Chakraborty, Adv.

ORDER

1. Ld. Counsel for the parties present.

IA(COMPANIES.ACT)/127(KB)2023

2. Notice accepted by respondent Mr. Rajesh Upadhyay, Reply affidavit be filed within two weeks.

IA(COMPANIES.ACT)/128(KB)2023

3. Post this IA on **09.10.2023**.

CONT.A./9(KB)2022

4. Registry is directed to issue notice to the respondent by speed post and email and place tracking information on record.
5. Pleadings are complete.
6. Post this matter for hearing on 09.10.2023. In the meantime, statement of facts be filed.

CONT.A./7(KB)2023

7. Pleadings are complete.
8. Post this matter for hearing on 09.10.2023.

IA(COMPANIES.ACT)/137(KB)2023

9. Registry is directed to issue notice to the respondent by speed post and email and place tracking information on record. In the meantime, reply affidavit be filed.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)